

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 331**

IA-1055/2024, IA-6228/2023, IA-6246/2023, IA-6249/2023, IA-6250/2023, IA-6252/2023, IA-5815/2023, IA-6152/2023, IA-6004/2023, IA-919/2024, IA-927/2024, IA-6020/2023, IA-6022/2023

**In**

**IB-761(ND)/2022**

**IN THE MATTER OF:**

State Bank Of India

.... Petitioner/Applicant

Vs.

M/s. Kotsons Pvt Ltd.

.... Respondent

**Order under Section 7 of the Insolvency and Bankruptcy Code, 2016.**

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant :

For the RP :

Mr. Abhishek Anand, Ms. Yashaswi Bahuguna, Mr. Krishna Sharma, Advs., Mr. Alok Kaushik, RP in person

For Respondent :

Mr. Saral Sharma, Adv. for R-5 in IA's - 6228/2023, 6246/2023, 6249/2023, for R-5, 7 & 8 in IA-6250/2023, R-6,7,8,9,11 & 16 in IA-6152/2023, Ms. Veera Mathai, Adv.

**ORDER**

**IA-1055/2024, IA-6228/2023, IA-6246/2023, IA-6249/2023, IA-6250/2023, IA-6252/2023, IA-5815/2023, IA-6152/2023, IA-6004/2023, IA-919/2024, IA-927/2024, IA-6020/2023, IA-6022/2023**

Parties are directed to complete the pleadings if not already completed.

List the matter **on 08.08.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**